

[श्री पीयूष गोयल]

Pay Commission में यह तय हुआ था कि जो महिलाएँ हैं, उनको यह लीव दो साल के लिए मिलेगी जिसमें पहले साल यह लीव उनको शत-प्रतिशत तनखाह पर मिल सकती है और दूसरे साल 80 प्रतिशत तनखाह पर मिल सकती है। हमने उसको अभी संशोधित करके यह निर्णय लिया कि अगर कोई व्यक्ति किन्हीं कारणों से single male railway servant है, उसको भी अपने माइनर बच्चे, जो 18 साल की उम्र से कम के हैं, उनकी देख-रेख के लिए इसी प्रकार से दो वर्ष की लीव मिल सके। यह निर्णय 11 दिसम्बर, 2018 को लिया गया और अब अप्रैल महीने से उसे रेलवे ने भी लागू कर दिया है।

में समझता हूँ कि यह एक बहुत बड़ी संवेदना का विषय है और इसमें gender justice in reverse की भी बात है। ऐसे व्यक्ति, जो किन्हीं दुर्भाग्यपूर्ण कारणों से single male हैं और उनको अपने बच्चों को भी संभालना है, उनके सामने कभी अपने बच्चों की पढ़ाई होती है, कभी उनके बच्चों के 10th Standard और 12th Standard के examinations आ जाते हैं या कभी कोई गंभीर बीमारी हो गई, तो उनको भी यह लीव देनी चाहिए। यह अपने आपमें यह दर्शाता है कि माननीय प्रधान मंत्री जी की सोच कितनी आगे तक जाती है। चूंकि इस समस्या का सामना पुरुषों को भी करना पड़ता है, इसलिए सरकार ने इसे संवेदना से देखा है, धन्यवाद।

श्रीमती कहकशां परवीन (बिहार): महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहती हूँ कि रेलवे में काम करने वाली महिलाओं के छोटे बच्चों को देख-रेख के लिए क्या सरकार 'शिशु देख-रेख कक्ष' बनाने का कोई विचार रखती है?

† محترمہ کہکشاں پروین : مہودے، میں آپ کے مادھیم سے مانینے منتری جی سے یہ جاننا چاہتی ہوں کہ ریلوے میں کام کرنے والی مہیلاؤں کے چھوٹے بچوں کی دیکھ ریکھ کے لیے کیا سرکار "شیشو دیکھ ریکھ گکش" بنانے کا کوئی وچار رکھتی ہے؟

SHRI ANGADI SURESH CHANNABASAPA: Railways have made all the facilities for women bringing small kids.

MR. DEPUTY CHAIRMAN: Q. No. 288

Setting up of new rake points

*288. SHRI BHASKAR RAO NEKKAN II: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that due to non-availability of required infrastructure at existing rake points and provision of new rake points, supply of fertilizers and its distribution is affected a lot;

[Transliteration in Urdu script.]

(b) if so, the details thereof and the action taken by Government for construction of new rake points;

(c) whether Government has taken any measures regarding the long-standing demands of States for modernisation of existing rake points and notification of new rake points at the proposed places; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ANGADI SURESH CHANNABASAPPA): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) No, Sir. Ministry of Fertilizers in co-ordination with Ministry of Railways ensures distribution of fertilizers through a network of 908 rake points distributed all over the country. The availability of fertilizers is monitored regularly at various levels both at the Centre and State. Nearly 80% of fertilizer for consumption in the country is moved by Rail, clearly indicating that the Railways is the preferred mode of transportation.

(b) to (d) Construction or opening of new rake points is a need based ongoing process subject to commercial justification, operational requirement, technical feasibility and resource availability. It has always been the endeavour of Indian Railways to modernize its rake points either by undertaking regular maintenance activity charged to revenue expenditure or by sanctioning specific work for improvement under capital expenditure. Under capital expenditure, 60 works of rake point improvement has been sanctioned at a cost of ` 1975 crore with outlay of ` 853 crore for the year 2019-20. Out of these 60 works, 31 have been completed.

SHRI BHASKAR RAO NEKKANTI (Odisha): What plan does the Railway have for measuring the basket of goods in the freight portfolio of the Railways?

SHRI ANGADI SURESH CHANNABASAPA: As you know very well, farmers need fertilizers very much and the demand varies from State to State. Many a time, the State Government requests the Railways that they require fertilizers at certain destinations. The Railways make all the arrangements for whatever is required by the farmers and there is no problem at railway goods' sheds and stations. Under the

[Shri Angadi Suresh Channabasapa]

leadership of hon. Prime Minister and hon. Minister, Shri Piyush Goyal, there is no problem for transportation of fertilizers in the country. We were facing many problems earlier, but, now, as soon as we contact the Railways, supply is made to the farmers. There is no problem in arranging facilities.

SHRI BHASKAR RAO NEKKANTI: How many new rake points have been identified by the Railway Ministry in Odisha and what is the outlay for maintenance and upgradation of existing rake points in Odisha?

SHRI ANGADI SURESH CHANNABASAPPA: More than 59 rake points are there for loading the fertilizers and other goods also. Apart from these, there is also an ongoing process in the Railways that whenever maintenance or repairs are required, we do that. If the State Government still has any further requirement, that can be studied.

SHRI RIPUN BORA (Assam): Sir, the hon. Minister, in his reply, has stated that there are, in total, 908 rake points all over the country. But the Ministry has taken up only 60 rake points for modernization and improvement. So, I want to know the position of other rake points because it is very important for transportation of fertilizers. Out of a total of 908 rake points, only 60 have been taken up for modernization. So, what will be the fate of other rake points?

SHRI ANGADI SURESH CHANNABASAPPA: Sir, as we know very well, the agriculture scenario is changing in the country under the leadership of the hon. Prime Minister. In most of the agriculture, we are now going in for organic fertilizers. All these years, due to use of fertilizers, we have lost the fertility of the land. Now, in every rural area, we are checking the land and soil testing is also being done. So, in the coming days, it will be based on the demand from the State Governments. Wherever they want special arrangements for the goods and other things, if the State Government provides land and other facility, definitely, those can be studied by the Railway Ministry and whatever arrangements are required by the farmers, our Government is committed to the farmers.

श्रीमती सरोजिनी हेम्वम (ओडिशा): महोदय, जो उत्तर दिया गया है, उसमें 60 rake points के कार्य स्वीकृत किए गए हैं। उनमें से 31 के कार्य पूरे हो गए हैं। मैं मंत्री जी से यह जानना चाहती हूँ कि ओडिशा से 19 existing rake points and one new rake point, कुल मिलाकर 20 rake points, का proposal development and upgradation के लिए गया है। मैं

जानना चाहती हूँ कि 60 rake points में से ओडिशा से कितने rake points upgradation और completion के लिए स्वीकृत किए गए हैं?

SHRI ANGADI SURESH CHANNABASAPPA: Sir, we have the details. I will send the details to the hon. Member afterwards.

MR. DEPUTY CHAIRMAN: Q. No. 289

Campaign to provide maximum price for agricultural produce

*289. SHRI A. VIJAYAKUMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government is aware that farmers are not getting due price for their products in the country;

(b) if so, the action taken by Government to secure higher and fixed revenue for farmers in the country;

(c) whether Government would conduct awareness campaign for providing maximum prices for agricultural products than artificial and consumer products; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) To ensure remunerative prices to the farmers for their produce through competitive online bidding system and for transparent price discovery Government is implementing National Agriculture Market (e-NAM) scheme. In order to optimize the use of scarce resources and mitigate the uncertainty in price and marketing, Government has formulated and released a progressive and facilitative Model Act "The – State/UT Agricultural Produce and Livestock Contract Farming and Services (Promotion and Facilitation) Act, 2018" in May, 2018 for its adoption by the States/ Union Territories (UTs). The aforesaid Model Contract Farming Act covers the entire value and supply chain from pre-production to post harvest marketing including services contract for the agricultural produce and livestock. Further, In order to provide